

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI  
SPECIAL BENCH

CP- 662 /2015

IN THE MATTER OF:

M/s. A.K. Exports Pvt. Limited

.. PETITIONER

SECTION :

Under Section 391-394

Order delivered on 27.7.2017

Coram :

R. VARADHARAJAN,  
Hon'ble Member (Judicial)

DEEPA KRISHAN,  
Hon'ble member (Technical)

For the Petitioner :

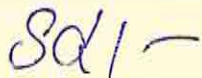
For the Respondent :

ORDER

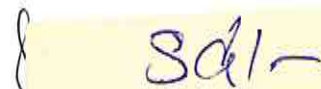
None appeared for the petitioner even at the time of second call today.

In the circumstances, the matter is adjourned to 23.8.2017 for the appearance of the petitioner, failing which, the petition will be dismissed for non-prosecution.

Post the matter on 23.8.2017.



(DEEPA KRISHAN)  
MEMBER (TECHNICAL)



(R. VARADHARAJAN)  
MEMBER (JUDICIAL)

Surjit  
27.7.2017